



**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
(Power Section) Civil Secretariat,  
Srinagar/Jammu.

**Notification**  
**Srinagar, the 30<sup>TH</sup> of August, 2017**

**SRO 361.-** In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint following officers to be the Executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdiction of District Kupwara:-.

S.No.	Name of the Officer S/Shri	Designation and place of posting
1.	Ashiq Hussian Marred	Naib Tehsildar, Naibta Office Gushi
2.	Mohd Maqbool Geegi	Naib Tehsildar, Naibta Office Kupwara-B
3.	Ghulam-u-din Paswall	Naib Tehsildar, Naibta Office Lone Harie
4.	Mohd Aslam Khatana	Naib Tehsildar, Naibta Office Halmat Pora

By Order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Abdul Majid Bhat)**  
**Secretary to Government,**  
**Department of L, J&PA.**

**NO: LD (P) 93/2- Kupwara**

**Dated: 30-08-2017.**

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Kashmir.
3. Registrar General, J&K High Court, Srinagar.
4. District Magistrate, Kupwara. This is with reference to his letter DCK/N/Estt/17/486-89 dated 22-08-2017.
6. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette
7. SRO Section, Department of L, J& PA (w.7.s.c).

  
**(Khursheed Ahmad Bhat)**  
**Assistant Legal Remembrancer,**  
**Department of LJ&PA**